

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF YOUZU INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	YOUZU INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	03/02/2017
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, PUNE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900PN2017FTC168203
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	F. NO. A/6, S.NO.30A 6/2/1, KRUTIKA APT G.N.09, PUNE 411038 INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21 st DECEMBER, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SANDEEP JAYANT KULKARNI ADDRESS: 27/2, GUJARAT COLONY, NEAR HOTEL SAMARTH, PAUD ROAD, VANAZ CORNER, KOTHRUD PUNE, MAHARASHTRA ,411038 EMAIL kulkarni.sandeep@rediffmail.com ID: TELEPHONE NO: 9673000045 REGISTRATION NO: IBBI/IPA-002/IP-N01080/2021-2022/13714
8.	LAST DATE FOR SUBMISSION OF CLAIMS	20 TH JANUARY, 2023

Notice is hereby given that the Youzu India Private Limited has commenced voluntary liquidation on 21st December, 2022.

The stakeholders of Youzu India Private Limited are hereby called upon to submit a proof of their claims, on or before 20th January, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A circular stamp for Sandeep Kulkarni & Associates, Company Secretaries. The stamp contains the text "FCS-9125" and "CP. No. 20236". To the right of the stamp is a handwritten signature in blue ink.

Sandeep Jayant Kulkarni

Date: 23rd December, 2022

Place: Pune